

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 90/Admin. (Services)/2020 Dated: Allahabad: February 06, 2020

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTTRI/256 dated 01st February, 2020 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **10.02.2020 to 14.02.2020** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the above mentioned training programme scheduled from **10.02.2020 to 14.02.2020** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 90(i)/Admin. (Services)/2020 Dated: February 06, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Vijay Kumar Katiyar, Deputy Director, Institute of Judicial Training & Research, Lucknow with the request to attend the aforesaid training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Assistant Registrar(Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 10.02.2020 to 14.02.2020

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	1525	2003	SMT. ARCHANA RANI	Addl. District & Sessions Judge	Firozabad
2.	1812	2006	AMIT KUMAR SINGH	Civil Judge (Senior Div.)	Hapur
3.	1542	2006	SMT. POOJA VISHWAKARMA	A.D.J. (FTC)	Ambedkar N. at Akbarpur
4.	1840	2006	ASHOK KUMAR-XII	Civil Judge (Senior Div.)	Ambedkar N. at Akbarpur
5.	1612	2006	SMT. ANJU RAJPOOT	Addl. Chief Judicial Magistrate	Mathura
6.	2325	2015	GAJENDRA SINGH	Civil Judge (Junior Div.)	Mathura
7.	1746	2006	SMT. SWATI	Chief Judicial Magistrate	Hapur
8.	1833	2006	MANOJ KUMAR SHASAN	Addl. Chief Judicial Magistrate	Hapur
9.	1770	2006	SMT. JYOTI (Chaudhary)	Chief Judicial Magistrate	Siddharth Nagar
10.	1781	2006	VIJAY KUMAR KATIYAR	Dy. Director, Inst. of Judl. Training & Research	Lucknow
11.	1788	2006	KM. ALKA CHAUDHARY	Chief Judicial Magistrate	Moradabad
12.	1790	2006	NISHANT MAAN	Addl. Chief Judicial Magistrate	Baghpat
13.	1791	2006	SHAILENDRA YADAV	Civil Judge (Senior Div.)	SantKabirN at Khalilabad
14.	1793	2006	PREM PRAKASH JAISWAL	Secretary, District Legal Services Authority	Baghpat
15.	1794	2006	KAMAL DEEP	Chief Judicial Magistrate	Sambhal at Chandausi
16.	2060	2013	HITESH AGRAWAL	Addl. Chief Judicial Magistrate	Jhansi
17.	2463	2016	SMT. NEHA SINGH	Civil Judge (Junior Div.)	Jhansi
18.	2067	2013	AMIT KUMAR YADAV-II	Secretary, District Legal Services Authority	Mirzapur
19.	2038	2013	SMT. NEHA GANGWAR	Addl. Chief Judicial Magistrate	Mirzapur
20.	2068	2013	SMT. JAYA PRIYADARSHINI	Addl. Civil Judge (Senior Div.)	Allahabad
21.	2047	2013	SURESH KUMAR DUBEY	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
22.	2069	2013	SMT. SADHANA KUMARI GUPTA	Secretary, District Legal Services Authority	Etah
23.	2073	2013	SARVESH KUMAR MISHRA	Secretary, District Legal Services Authority	Faizabad
24.	2074	2013	SMT. TRISHA MISHRA	Secretary, District Legal Services Authority	Basti
25.	2109	2013	VINAY KUMAR JAISWAL	Addl. Civil Judge (Senior Div.)	Basti
26.	2080	2013	SMT. ASTHA SRIVASTAVA	Addl. Chief Judicial Magistrate	Unnao
27.	2041	2013	SAURABH SRIVASTAVA	Addl. Chief Judicial Magistrate	Unnao
28.	2102	2013	SMT. RICHA VERMA	Secretary, District Legal Services Authority	Ballia
29.	1867	2006	YASHPAL	Addl. Chief Judicial Magistrate	Ballia
30.	2111	2013	DEVENDRA SINGH FAUZDAR	Secretary, District Legal Services Authority	Budaun
31.	2112	2013	SANDEEP	Addl. Civil Judge (Senior Div.)	Saharanpur- Deoband
32.	2113	2013	MUKESH YADAV	Civil Judge (Sr.Div.)/ ACJM	Lakhimpur -Mohammadi
33.	2114	2013	KM. SUMITA	Addl. Civil Judge (Sr.Div.)/ACJM.	Saharanpur
34.	2116	2013	SUSHRI NEHA BANAUDHIA	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
35.	2117	2013	PREM BAHADUR SINGH	A.C.J.M. (Railway)	Banda
36.	2119	2013	SANDEEP KUMAR	Civil Judge (Senior Div.)	Sultanpur
37.	2120	2013	SMT. NIHARIKA JAISWAL	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
38.	2121	2013	ASGAR ALI	Addl. Civil Judge (Senior Div.)	Aligarh
39.	2122	2013	ARUN KUMAR YADAVA	Addl. Chief Judicial Magistrate	Chitrakoot
40.	2124	2013	SMT. PRATIBHA CHAUDHARY	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh